

3
18.4.2011

O.A. No.544/06

Hon'ble Mr.Justice Alok Kumar Singh, M(J)
Hon'ble Sri S.P.Singh, Member (A)

Sri Praveen Kumar for applicant
Sri Rajendra Singh for respondents

Respondents have informed that this O.A. pertaining to adverse remarks and become in-fructuous because the applicant has already been removed.

Learned counsel for applicant fairly concedes .In view of the above, this O.A. is dismissed having become in-fructuous.


Member (A)


Member (A)

HLS/-

~~copy to sender~~
dictated 18-4-2011
for legal
21-4-2011